

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/507(CHE)/2024

PETITION NUMBER : IBA/784/2020

NAME OF THE APPLICANT : R Sugumaran (RP) (Thirumuruhan)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Applicant is present in person. Ld. Counsel for R1 is present.

This IA has been filed seeking the remuneration for the IRP. IRP submits that he has received the remuneration. Hence, nothing survives in this Application and **IA(IBC)/507(CHE)/2024 is disposed off.**

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)